धन गरेवस्या संस्था, देहरावून वै कालव-संवर्ध

#इ१६ श्री भवंत वर्षेत . क्या कालं तथा कृषि मनी २० मई, १६५७ के ताराकित प्रक्त सक्या ५०४ के उत्तर के सम्बन्ध में बहु बताने की कृपा करेगे कि वन गनेषणा संस्था, वेहरादून, में कागज-सयन्त्र लगाने के बारे में विलम्ब होने के कारणी की जो जाख की जा रही थी, उस के सम्बन्ध में इस बीख क्या प्रगति हुई है ?

स स तथा कृषि मंत्री (श्री अ० प्र० जैन)
जाच का कार्य, प्रो० एम० एस० थेकर, महानिदेशक, विज्ञान-उद्योग-प्रनुसन्धान परिषद्
भीर सचिव, शिक्षा तथा वैज्ञानिक प्रनुसन्धान
मन्त्रालय को सौंप दिया गया है। प्राशा है कि
उन की रिपोर्ट इस मास के प्रन्त तक सरकार
को है ही जायेगी।

Gur Prices in Bombay

- *319. Shri Assar: Will the Minister of Food and Agriculture be pleased to state
- (a) whether it is a fact that the rate of Gur (jaggery) m Bombay State is increasing, and
- (b) if so, the steps Government intend to take to check the increase in the rates?

The Minister of Food and Agriculture (Shri A. F. Jain): (a) Yes, Sir During the past two months prices in Bombay have risen by about Rs 3 per maund

(b) Gur is particularly susceptible to humidity during the rainy season and some increase of price during the off-season is inevitable. Some sympathetic increase may be due to increase m sugar prices. Government do not consider it necessary to take any special steps at present.

Forest in Andaman and Nicobar Islands

*329. Shri S. C. Samanta: Will the Minister of Food and Agriculture be pleased to state

- (a) how smuch of forest has been cleared in the Andaman and Nicobar Islands since 1947;
- (b) how much of it has been utilised for human habitation;
- (c) what are the names of private agencies through which forests have been cleared so far;
- (d) whether the agencies employed have to pay royalties to Government; and
- (e) if so, what were the royalties settled and how much has been paid up-to-date?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Clearance of forests in the Andamans under the Colonization Scheme, was started only in 1952-53 Since then, 11,038 acres of forest land have been cleared

- (b) The entire area has been utilised for human habitation
- (c) Only one—MS PC Ray and Co (India) Ltd, Calcutta
- (d) Yes, on the timber extracted from the cleared area and exported to the main land
- (e) The royalty is payable on timber extracted and exported from the Andamans by the agency, at rates prescribed in a schedule under an Agreement of Licence for the extraction of timber from North Andamans The rates are different for different types of wood The royalty paid by the agency on the timber extracted from the areas under Colonization, are not separately available

Locust Invasions

- *321. Shrimati IIa Palchoudhuri: Will the Minister of Food and Agriculture be pleased to state.
- (a) whether it is a fact that India has recently been warned in respect of possible heavy locust invasions: